

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NEESA AGRITECH AND FOODS LIMITED Date of Commencement of Liquidation: 03-02-2026; List of Stakeholders as on Date: 04-04-2026; Name of IP: BHAVIK HARIBHAI RUPAPARA; Process Number: 1; Last 5 digit of registration number: 14196

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	9282763328	3	9279121417	0	3641911.00		Annexure 3
4	Unsecured financial creditors	64	3141660517	64	3138365436	0	0	3295081	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	4	1701906.00	4	598529.00	0	0	1103377	Annexure 6
7	Operational creditors (Government Dues)	4	1160587413.00	4	1160573915.00	0	0	13498	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	326442.00	2	138278.00	0	0	188164	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		77	13587039606	77	13578797575	0	8228533	0	